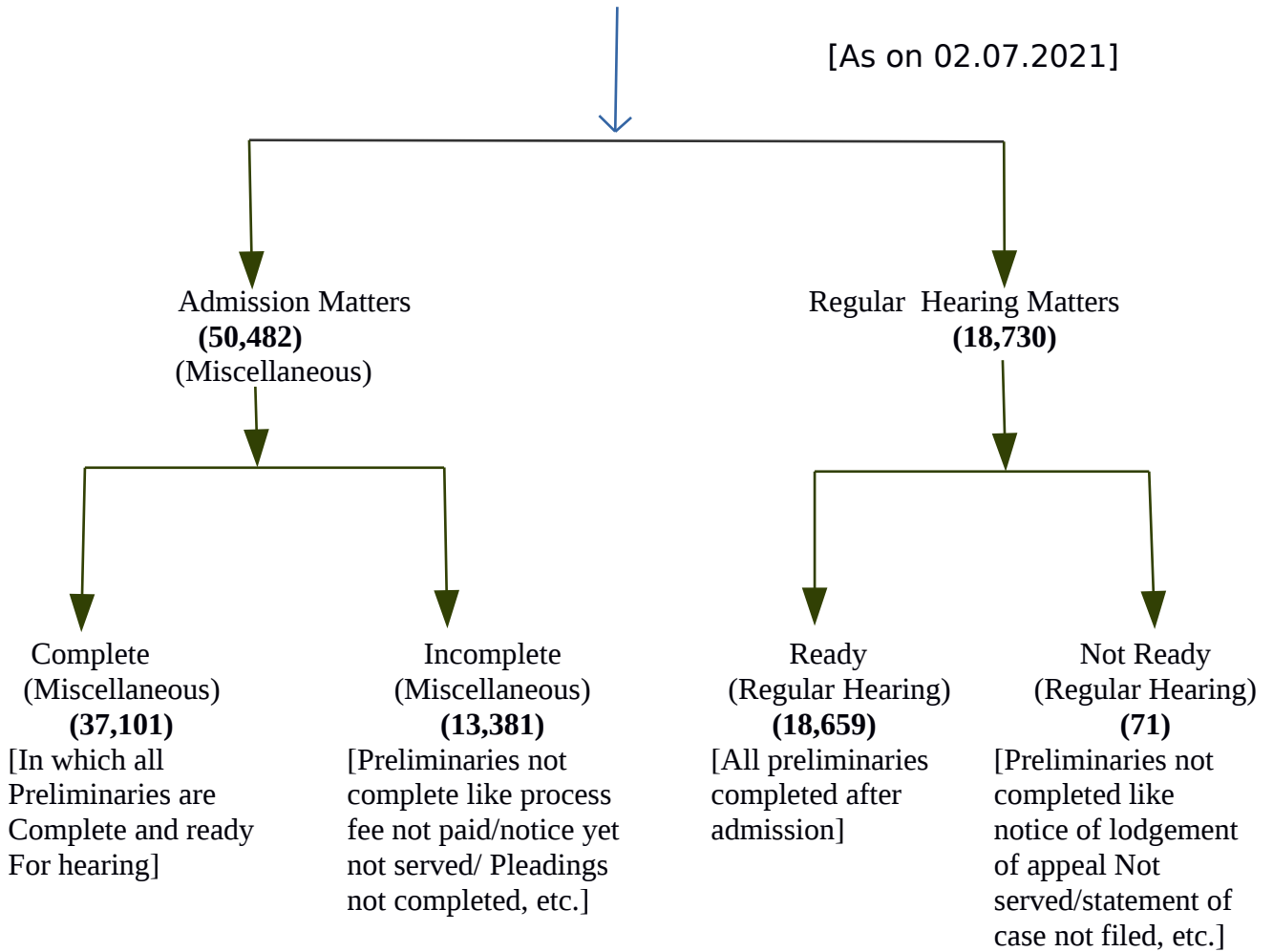


**SUMMARY**  
**TYPES OF MATTERS IN SUPREME COURT OF INDIA**

**Pending Matters -69,212 \***

[As on 02.07.2021]



\* 19.44 % matters are Incomplete / Not Ready required preliminaries to be completed.

\* Number of Constitution Bench matters : 447 (50 main matters + 397 connected matters)

	<b>Total</b>	<b>Main</b>	<b>Connected</b>
Five Judges Bench Matters	297	38	259
Seven Judges Bench Matters	15	7	8
Nine Judges Bench Matters	135	5	130
<b>Total</b>	<b>447</b>	<b>50</b>	<b>397</b>

\* Out of 69,212 pending matters, 13,452 matters (13,381 incomplete Miscellaneous matters and 71 Not Ready Regular Hearing matters) are such matters which cannot be listed for 'hearing' before Hon'ble Court.